GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA UNSTARRED QUESTION No. 2054 ANSWERED ON 07.08.2023

E20 PETROL

2054#. SHRI NARHARI AMIN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether Government has started selling petrol named E20;
- (b) if so, the features of E20 petrol;
- (c) the section of the society which would be benefited from the sale of E20 petrol along with details thereof;
- (d) whether the sale of E20 petrol has been started in all the States of the country;
- (e) if so, the details thereof; and
- (f) if not, the name of the States in the country where the sale of E20 petrol has started and by when it is planned to start the sale of the petrol in the remaining States?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (f): Yes, sir. E20 (20% ethanol blended) petrol is a mixture of 20% anhydrous ethanol with 80% motor gasoline fuel volume by volume. Government is promoting biofuels with the broader objectives of reducing import dependency, generating employment, providing better remuneration to farmers, for associated environmental benefits, promoting better waste management practices, etc. Public Sector Oil Marketing Companies (OMCs) started selling E20 petrol from 6th February 2023 and E20 fuel is currently sold at more than 1900 retail outlets across the country. The detailed report on the 'Roadmap for Ethanol Blending in India 2020-25' provides guidance to achieve the target of 20% ethanol blending in India by 2025-26.
